

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 773 of 2019

IN THE MATTER OF:

Larsen & Toubro Ltd.

...Appellant

Versus

Three C Universal Developers Pvt. Ltd.

...Respondent

Present

For Appellant: Dr. U.K. Chaudhary, Senior Advocate with Ms. Manisha Chaudhary, Mr. Mansumyer Singh and Mr. Dhruv Gupta, Advocates.

For Respondent: Mr. Rakshit Goyal and Mr Nikhil Jain, Advocates.

O R D E R

02.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 24th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)